

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD



C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	Ashish C Doshi	PCS	Applicant	

ORDER

Learned PCS Mr. Ashish Doshi present for Financial Creditor/Petitioner. Learned Advocate Mr. Shashvata Shukla i/b Learned Advocate Mr. Sharvil Majmudar present for Respondent.

Objections filed.

For hearing before admission, list the matter on 13.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of February, 2018.